

# HIGH COURT OF GUJARAT

## **PRESS RELEASE**

Date: 8<sup>th</sup> September, 2022

### **Premature Retirement of Judicial Officers in the public interest**

Based on the opinion of the Screening Committee, the decision has been taken in the public interest by the Hon'ble High Court to prematurely retire Mr. Shailesh Pravinkumar Bhatt, Additional District Judge, Radhanpur, District Patan and Mr. Khumansinh Natvarsinh Meghat, Judge, Family Court, Ahmedabad under the provision of Rule 21 of Gujarat State Judicial Service Rules, 2005 considering the overall service record of said Judicial Officers.

Accordingly, on recommendation having been forwarded to the Government of Gujarat to retire prematurely above said two Judicial Officers by giving three months' pay and allowances in lieu of notice; the Government of Gujarat has issued a notification dated 8th September, 2022 thereby prematurely retiring the aforesaid two Judicial Officers.

Similarly, six Judicial Officers also had been prematurely retired vide Notification dtd. 8th July, 2022 and Notification dtd. 4th August, 2022, respectively in the public interest by the Government of Gujarat on the recommendation of the Hon'ble High Court of Gujarat.

*Rscw*  
**REGISTRAR GENERAL**